

the report which will be submitted by them?

Shri P. S. Naskar: The specialists will go round the area. This question of the suitability of the soil will also be examined.

Shri V. C. Shukla: Have Government set a time-limit for submission of the report by this survey team?

Shri P. S. Naskar: The specialists will take up certain areas and survey those areas. They will take about three to four weeks.

Nangal Fertilizers Factory

*134. { **Dr. Ram Subhag Singh:**
Shri D. C. Sharma:
Shri Heda:
Shri Shivananjappa:
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 528 on the 31st July, 1957 and state whether the construction work of the Nangal Fertilizers and Chemicals (Private) Ltd. is proceeding according to schedule?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Yes, Sir. Except for a small time lag in the placement of orders for some sections of the plant, progress on the Project has been generally maintained in accordance with the time schedule.

Dr. Ram Subhag Singh: May I know whether construction work of the main plant has been undertaken or not?

Shri Satish Chandra: Contracts have been awarded for the electrolyser plant and the fertiliser group of plants. Tenders received for electrical equipment are under consideration. The actual construction of the building etc. and the residential colony at the site is being undertaken.

Shri D. C. Sharma: May I know whether this project will not be delayed on account of non-availability of foreign exchange, and if so, how long will it be delayed?

Shri Satish Chandra: There is no likelihood of any delay in the completion of this project due to the foreign exchange position.

Shri Kasliwal: May I know whether any contracts have been awarded for the construction of the heavy water plant?

Shri Satish Chandra: The last date for receiving tenders for the heavy water plant is tomorrow and it is hoped that the contracts will be awarded in January.

Shri T. N. Singh: May I know whether, having stated that everything is proceeding according to schedule, the hold-up in those excepted articles and plants will not cause upsetting of the whole schedule itself?

Shri Satish Chandra: The contracts with the firms which are to supply and erect these plants have been entered into on a package deal basis. There are penalty clauses also, if they are not completed by the scheduled time.

Shri T. N. Singh: My question has not been answered.

Dr. Ram Subhag Singh: How soon after the signing of the contract, the building materials for the plant will start coming?

The Minister of Commerce and Industry (Shri Morarji Desai): Immediately afterwards.

Investments in Private Sector

*135. **Shri V. P. Nayar:** Will the Minister of Planning be pleased to state:

(a) whether the investments by the Private Sector in the purchase of capital goods from foreign countries have shown an increase over the estimated amounts for the period of the Second Five Year Plan so far;

(b) if so, the reasons therefor;

(c) the break-up for such investments in purchases from (i) U.S.A. (ii) U.K. (iii) U.S.S.R. (iv) West Germany (v) Japan till the 15th August, 1957 in the Second Plan period; and

(d) the steps, if any, that had been taken to ensure that the private sector did not commit itself to spending more than the estimated amount of foreign exchange in purchasing capital goods for approved projects under the Plan?

The Parliamentary Secretary to the Minister of Labour, and Employment and Planning (Shri L. N. Mishra):

(a) No, Sir,

(b) Does not arise.

(c) A statement is laid on the table of the Lok Sabha. [See Appendix I, annexure No. 58.]

(d) Strict control on the release of foreign exchange is maintained by Government through import control.

Shri V. P. Nayar: It was reported in the "Statesman" of the 14th September that against an import target allowed and fixed for the private sector at Rs. 750 crores for the entire Plan period, imports by the private sector by the end of this year itself would be about Rs. 820 crores. Do I take it that that statement is incorrect?

Shri L. N. Mishra: I may say that the hon. Member is not correct in that statement. As a matter of fact, in the Second Five Year Plan, no definite target for import by the private sector was fixed, but tentatively it was estimated that the private sector would require about Rs. 450 crores. Out of that, they have so far utilised about Rs. 267 crores. Therefore, this question does not arise.

Shri V. P. Nayar: I was not asking about import of capital machinery alone. I was asking for details about the entire import allowed to the private sector.

Shri L. N. Mishra: It is not possible to give definite figures about the imports allowed to the private sector because there was the open general licence system and it is mainly controlled by the Chief Controller of Exports and Imports. It is difficult to get correct figures in less than three years' time, because licenses mature in three years time in many cases.

Shri T. K. Chaudhuri: What is the use of having the Chief Controller of Exports and Imports then?

Mr. Speaker: Order, order. The hon. Member's question, part (a) refers to capital goods. Now he wants to put a question with reference to all goods.

Shri V. P. Nayar: I was trying to ask how much of the increased imports of the private sector as reported in the "Statesman" would be accounted for by the import of capital goods by the private sector. My question was specifically in relation to capital goods. I wanted to know how the import of capital machinery would affect the report in the Press.

Mr. Speaker: The hon. Member presumes that the hon. Minister has already looked into that particular statement. Evidently, he has got no information.

Shri Harish Chandra Mathur: According to the statement given it appears that the private sector has utilised at least 60 per cent of the target for the entire second Five Year Plan in 1½ years—I mean foreign exchange. Out of Rs. 450 crores, they have taken about Rs. 260 crores.

Mr. Speaker: What is the question?

Shri Harish Chandra Mathur: In view of the fact that we are in such a great difficulty about foreign exchange, how is it that the private sector has been allowed to use 60 per cent of the foreign exchange meant for the entire Second Five Year Plan during the first year and a half?

Shri L. N. Mishra: The private sector has definitely utilised about Rs. 267 crores and that is within the target fixed for them. The private sector has done the job well. And, so far as control for the future is concerned, strict control is being maintained on the use of foreign exchange sources there are a number of devices worked out for that.

Shri V. P. Nayar: From the statement I find that the imports from April 1956 to June 1957 have been to the extent of Rs. 48.93 crores for vehicles. I would like to know what category of vehicles have been included in this; whether they are only passenger buses and trucks or whether they relate to other vehicles also.

The Deputy Minister of Planning (Shri S. N. Mishra): It is a generic term, machinery and vehicles! It becomes very difficult to disentangle the transport portion of it.

Shri V. P. Nayar: So I take it that is capital goods.

Shri S. N. Mishra: Yes mostly.

Shri Bimal Ghose: May I know if the Rs. 267 crores total refers to actual imports or does it refer to licences for capital goods for the private sector? If it does refer to the total imports what was the figure for the imports in the private sector for which licences have been issued?

The Minister of Industry (Shri Manubhai Shah): May I intervene? As far as capital goods during the current year are concerned, for which the hon. Members have shown some anxiety, about Rs. 112 crores worth of capital goods have been licensed of which about Rs. 60.9 crores are under deferred payment.

Middle Class Family Budget

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*136. { **Shri A. K. Gopalan:**
 Shri T. B. Vittal Rao:

Will the Prime Minister be pleased to refer to the reply given to Starred

Question No. 392 on the 27th May, 1957 and state:

(a) whether the All India Middle Class Family Budget Survey has commenced;

(b) if not, the reasons for the delay; and

(c) when it is likely to be started?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Not yet.

(b) and (c). Various authorities had to be consulted regarding the details of the Scheme and its financial implications. The Scheme has now been finalised and approved. The preliminary field work in regard to the Survey is likely to start soon.

Shri A. K. Gopalan: May I know whether this survey will include rural areas also or will it be concentrated in the urban areas or towns?

Shrimati Lakshmi Menon: At the moment the survey will only be there in the urban areas.

Shrimati Renu Chakravarty: What will be the cities in which this will be undertaken?

Shrimati Lakshmi Menon: There are many; there are about 45 cities. May I read out?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): In all these sample surveys hundreds of hard spots are chosen so that a good uniform average can be obtained.

Shifting of Offices from Delhi

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*138. { **Shri Harish Chandra Mathur:**
 Shri D. C. Sharma:
 Shri A. S. Saigal:
 Shri Bhakt Darshan:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) which of the Central Government Departments are likely to be shifted from Delhi;